

## NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

<b>Sr. No</b>	<b>Matter No.</b>	<b>Cause Title</b>	<b>DFR No. &amp; Date</b>	<b>Defect cured on</b>	<b>Caveat (if any)</b>	<b>To be listed on</b>
1.	<b>IA 659/17 in DFR NO. 2432/17</b> (IA 659/17- for delay in filing)	Pithampur Sangathan Vs. Audyogik Madhya Pradesh Electricity Regulatory Commission & Anr.	2432/2017 Dated 31/07/2017	22/08/2017		<b>07/09/2017</b>
2.	<b>IA 658/17 in DFR NO. 2460/17</b> (IA 658/17- for waiver of court fee)	T.C. Terrytex Limited Vs. Punjab State Power Corporation Limited & Anr.	2460/2017 Dated 02/08/2017	22/08/2017		<b>07/09/2017</b>
3.	<b>IA 661/17 in DFR NO. 1565/17</b> (IA 661/17- for delay in re-filing )	Hubli Electricity Supply Company Ltd & Ors. Vs. Udupi Power Corporation Limited & Ors.	1565/2017 Dated 12/05/2017	24/08/2017		<b>07/09/2017</b>

**Dated: 28/08/2017**

**By Order  
Sd/-  
Dy. Registrar**